

## LOK SABHA DEBATES

### LOK SABHA

Monday, December 18, 1995/ Agrahayana  
27, 1917 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

#### WELCOME TO PARLIAMENTARY DELEGATION FROM VIETNAM

[English]

MR. SPEAKER : Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the Members of the House, I have great pleasure in welcoming His Excellency Mr. Dang Quan Thuy, Vice-Chairman of the National Assembly of the Socialist Republic of Vietnam and Members of the Vietnamese Parliamentary Delegation who are on a visit to India as our honoured guests.

**Other Hon. Members of the Delegation are :**

1. Mr. Trinh Tran, MP
2. Mr. Nguyen Hong Phuc, MP
3. Mr. Nguyen Chi Ben, MP
4. Ms. Hoang Thi Anh Tuyet, MP
5. Ms. Nguyen Thi An, MP
6. Mr. Le Ngoc Sanh, MP
7. Mr. Nguyen Minh Hong, MP
8. Mr. Nguyen Van Hai, MP
9. Mr. Ha Van Noi, MP

The Delegation arrived Delhi today morning. They are now seated in the Special Box. We wish them a happy and fruitful stay in our country. Through them, we convey our greetings and best wishes to the President of the State Council, the National Assembly, the Government and the friendly people of the Socialist Republic of Vietnam....(Interruptions)

MR. SPEAKER : I had meeting with the leaders of the different parties in my Chamber and I have decided to abide by what they have said. But at the same time, it is necessary to pass the Statutory Resolution for the extension of President's Rule in Jammu and Kashmir also, which we may not take up today. But please let us decide and take it up possibly tomorrow. Tomorrow is 19th and I am told that 19th has some significance, I do not know.

(Interruptions)

[Translation]

SHRI SHARAD YADAV : Mr. Speaker, Sir, please convey something about it.

MR. SPEAKER : It may be conveyed later on.

(Interruptions)

[English]

MR. SPEAKER : It appears that we have to adjourn the House. The House stands adjourned to meet again tomorrow at 11 a.m., the 19th December 1995.

#### WRITTEN ANSWERS TO QUESTIONS

[Translation]

##### Increase in Oil Import Bill

\*261 SHRI NITISH KUMAR :  
SHRI NAWAL KISHORE RAI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the import bills of petroleum products are likely to be increased due to recent devaluation of rupee;

(b) if so, the estimated additional increase during the financial year 1995-96; and

(c) the scheme formulated by the Government to compensate this additional increase in import bills?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). While due to recent variations in exchange rate of rupee in relation to US dollar, the import bill has increased in terms of the Indian Rupee for the quantities contracted so far, the exact increase in the import bill for 1995-96 will depend upon the quantities to be imported and the prices of crude oil and petroleum products in the international market for the remaining period of the year 1995-96.

(c) A view could be taken only when precise impact of this variation is known for the year 1995-96.

[English]

##### ISD/STD/PCOs

\*262. DR. VASANT NIWRUTTI PAWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of ISD/STD/Public Call Offices allotted during the last two years, year-wise;

(b) the number of PCOs out of them allotted to, i.e. unemployed youths and handicapped persons etc; category-wise and State-wise;

(c) whether the Government propose to allot such PCOs in the near future also; and

(d) if so, the details thereof, State-wise?